

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

24. C.P. 1841/2019

CORAM : SHRI BHASKARA PANTULA MOHAN, MEMBER (J)
SHRI SHYAM BABU GAUTAM, MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL
COMPANY LAW TRIBUNAL ON **11.09.2019**

NAME OF THE PARTIES: Mukesh Jain & Ors

v/s.

Vovid Solutions Pvt. Ltd

SECTION 241-242 OF COMPANIES ACT, 2013.

ORDER

The Respondents is directed to provide inspection of the record to the
Petitioner in terms of the order dated 10.05.2019 within two weeks. List this
matter on 27.09.2019.

SD/-

SHYAM BABU GAUTAM
Member (Technical)

SD/-

BHASKARA PANTULA MOHAN
Member (Judicial)